

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 264 of 2013 &
I.A. No. 355 of 2013

Dated : 25th October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Steel Authority of India Ltd.

.... Appellant(s)

Versus

Damodar Valley Corporation & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Shankar Dvivedi
Mr. Sanjeev Kumar
Ms. Tulika Mukherjee (Reps.)
Counsel for the Respondent(s): Ms. Swagatika Sahoo

ORDER

Admit. Issue notice. Ms. Swagatika Sahoo takes notice on behalf of Respondent. Notice to be issued to the other Respondents returnable on 26.11.2013. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents.

Post the matter on **26.11.2013.**

(Rakesh Nath)
Technical Member
ts/ss

(Justice M. Karpaga Vinayagam)
Chairperson